



IN THE HIGH COURT OF MADHYA PRADESH  
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE ACHAL KUMAR PALIWAL

ON THE 1<sup>st</sup> OF OCTOBER, 2024

CRIMINAL APPEAL No. 10918 of 2024

*SHEKH NIJAM MANSOORI*

*Versus*

*THE STATE OF MADHYA PRADESH AND OTHERS*

.....  
Appearance:

Shri Shivam Dubey - Advocate for the applicant.

Shri Rajeev Pandey- Panel Lawyer for the State.

.....  
ORDER

Learned counsel for the appellant submits that this appeal has rendered  
infructuous.

In view of above, this appeal is **disposed of** as infructuous.

(ACHAL KUMAR PALIWAL)  
JUDGE

K.S.